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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/01059/2018**

Wednesday, this the 02<sup>nd</sup> day of January, 2019

**CORAM:**

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

T.D. Jose, aged 55 years,  
S/o. Devassia, Assistant Postmaster (Accounts),  
Kattappana Head Office (Idukki Postal Division)  
Residing at: Thundathil House, Kattappana  
South P.O., Idukki District, Pin – 685 515. .... Applicant

**[By Advocate Mr. T.C. Govindaswamy]**

**v e r s u s**

1. Union of India represented by the Secretary to the Government of India, Ministry of Communications & Information Technology, (Department of Posts), Dak Bhavan, New Delhi – 110 001.
2. The Chief Post Master General, Kerala Circle, Thiruvananthapuram – 695 033.
3. The Postmaster General, Central Region (Kerala), Kochi – 682 020.
4. The Superintendent of Post Offices, Idukki Division, Department of Posts, Thodupuzha – 685 584.
5. The Postmaster, Kattappana H.O., Kattappana, Idukki District, Pin – 685 508. .... Respondents

**[By Advocate : Mr. N. Anilkumar, SCGSC]**

The application having been heard on 02.01.2019, this Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: E.K. Bharat Bhushan, Administrative Member**

1. Ms. Kala representing Mr. T.C. Govindaswamy, learned counsel for the applicant and Mr. N. Anilkumar, SCGSC, Standing Counsel for the respondents were heard.
2. The respective counsel agree that the O.A. can be disposed of at the admission stage by directing the respondent No. 2 to take an expeditious decision on the representation filed by the applicant, copy of which is available at Annexure A6. The representation should be considered and disposed of through a speaking order within one month of receipt of copy of this order. The applicant is not to be moved from the present post until the representation is disposed of in the above said manner. No order as to costs.

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**Applicant's Annexures**

Annexure A1 - True copy of the Order bearing No. ST/42-2/2014 dated 06.12.2018, issued from the office of the 3<sup>rd</sup> respondent.

Annexure A2 - True copy of the Order bearing No. ST/42-2/2014 dated 04.02.2016, issued from the office of the 3<sup>rd</sup> respondent.

Annexure A3 - True copy of communication bearing No. 06-12/2010-SPB.II dated 07<sup>th</sup> March 2011, issued by the 1<sup>st</sup> respondent.

Annexure A4 - True copy of communication bearing No. B1-6/DLG/IX dated 06.09.2018 issued from the office of the 4<sup>th</sup> respondent.

Annexure A5 - True copy of the letter dated 14.09.2018, addressed to the 4<sup>th</sup> respondent.

Annexure A6 - True copy of representation dated 28.12.2018 addressed to the 2<sup>nd</sup> respondent Chief Postmaster General.

Annexure A7 - True copy of transfer guidelines downloaded from the website, bearing F.No. 141-141/2013-SPB-II dated 31<sup>st</sup> July 2018.

**Annexures of Respondents**

Nil

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